

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.214- IA/577(AHM) 2024
In
CP(IB) 285 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Suresh Mohanlal Jain
V/s
GMW Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 01/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nilesh Udernani, Advocate
For the Respondent : Mr. Devang Nanavati, Sr. Advocate a/w.
: Mr. Shashvata Shukla, Advocate

ORDER
(Hybrid Mode)

IA/577(AHM) 2024

Learned Counsels for both sides submit that the settlement talks are going on between the parties for repayment of the dues and have requested adjournment in the matter.

At the joint request of the Counsels for both sides, the matter stands adjourned to 29.07.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)